



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.01.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 13.01.2025 was not taken up. The next date of hearing in the matter is **28.02.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 (PH)	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	Kunal Kanungo Vipul Singh	Abhishek Bansal Deepak Khurana

By order of Hon'ble Chairperson
-Sd/-
Registrar